

Central Administrative Tribunal, Principal Bench

R.A. No. 41/2000 In
O.A. No. 884/99

New Delhi this the 9th day of February, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

Ram Singh
R/o B-52, Pandara Road,
New Delhi-110 003.

.. Review Applicant

Versus

Union of India & Others

1. Secretary,
Ministry of Finance,
Department of Expenditure,
North Block,
Central Secretariat,
New Delhi-110 001.
 2. Joint Secretary (E-Coord. Branch)
Ministry of Finance,
Department of Expenditure,
North Block,
Central Secretariat,
New Delhi-110 001.
 3. Financial Advisor,
Ministry of Personnel, Public Grievances &
Pension, North Block,
Central Secretariat,
New Delhi-110 001.
 4. Controller of Accounts,
Ministry of Personnel, Public Grievances &
Pension,
3rd Floor, 'B' Wing, Lok Nayak Bhawan,
Khan Market,
New Delhi-110 003.
 5. Sr. Accounts Officer (Admn.), Pr. Accounts
Office,
Ministry of Personnel, Public Grievances &
Pension,
3rd Floor, 'B' Wing,
Lok Nayak Bhawan, Khan Market,
New Delhi-110 003.
- .. Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

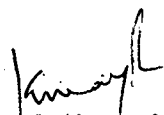
This RA has been filed by the applicant for
review of the order passed in OA No. 884 of 1999 on
30.11.1999.

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2. The applicant has tried to reagitate the same issues which he had raised in the OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA, I do not find any error apparent on the face of the record which may require review of my order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.


(Kuldip Singh)
Member (J)

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